

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. †4542**

**TO BE ANSWERED ON THE 8<sup>TH</sup> JANUARY, 2019/ PAUSHA 18, 1940 (SAKA)**

**ACID ATTACK**

**†4542. SHRI HARI MANJHI:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether incidents of acid attack on women are continuously increasing in the country;**

**(b) the number of incidents of acid attack on women reported during the last three years, State-wise;**

**(c) whether the current system to prevent the incidents of acid attack on women is inefficient and as a result, the Government has not been able to achieve targeted success in checking the said incidents; and**

**(d) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) & (b): As per the latest information published by National Crime Records Bureau (NCRB), State/UT-wise details of cases registered under Acid Attack [Section 326A of Indian Penal Code (IPC)] and Attempt to Acid Attack [Section 326B IPC] on Women in the country during 2014-2016 are given at Annexure-I.**

**(c) & (d): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law**

**and order, protection of life and property of the citizens rest with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws.**

**However, the Ministry of Home Affairs has circulated the Model Poison Rules on 30.8.2013 to all States/UTs for notifying the same to regulate the sale of acid in respective State/UT. A comprehensive Advisory on taking steps to implement the provisions of IPC, expediting cases of Acid Attack, and to provide treatment and compensation to victims has been issued on 20th April, 2015. This advisory is available on [www.mha.gov.in](http://www.mha.gov.in).**

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**ANNEXURE-I**  
**L.S.US.Q.NO.4542 FOR 08.01.2019**

**State/UT-wise Cases Registered under Total Acid Attack + Attempt to Acid Attack under Crime against Women during 2014-2016**

S.No.	State/UT	2014	2015	2016
1	Andhra Pradesh	7	13	9
2	Arunachal Pradesh	0	0	0
3	Assam	0	1	9
4	Bihar	2	5	2
5	Chhattisgarh	0	0	0
6	Goa	0	0	1
7	Gujarat	6	3	9
8	Haryana	7	3	11
9	Himachal Pradesh	0	1	0
10	Jammu & Kashmir	1	0	0
11	Jharkhand	2	0	0
12	Karnataka	4	1	4
13	Kerala	1	6	9
14	Madhya Pradesh	9	6	4
15	Maharashtra	4	6	2
16	Manipur	0	0	0
17	Meghalaya	0	0	0
18	Mizoram	0	0	0
19	Nagaland	0	0	0
20	Odisha	10	5	12
21	Punjab	7	4	6
22	Rajasthan	3	0	2
23	Sikkim	1	0	0
24	Tamil Nadu	6	7	1
25	Telangana	0	1	0
26	Tripura	2	0	1
27	Uttar Pradesh	55	61	51
28	Uttarakhand	0	0	0
29	West Bengal	31	26	54
	<b>TOTAL STATE(S)</b>	<b>158</b>	<b>149</b>	<b>187</b>
30	A & N Islands	0	0	0
31	Chandigarh	0	0	0
32	D&N Haveli	0	0	0
33	Daman & Diu	0	0	0
34	Delhi UT	19	21	19
35	Lakshadweep	0	0	0
36	Puducherry	0	0	0
	<b>TOTAL UT(S)</b>	<b>19</b>	<b>21</b>	<b>19</b>
	<b>TOTAL (ALL INDIA)</b>	<b>177</b>	<b>170</b>	<b>206</b>

Source: Crime in India

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